

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

Subject: Jammu and Kashmir Ministerial Staff of the Subordinate Courts (Recruitment & Conditions of Service) Rules, 2016.

NOTIFICATION

No. 3168 of 2024/RG/NG-380(I) Dated: 23-12-2024

In exercise of the powers conferred by Section 30 of the Jammu and Kashmir Civil Courts Act, Svt. 1977 and all other enabling provisions in that behalf, the High Court hereby amends the *Jammu & Kashmir Ministerial Staff of the Subordinate Courts (Recruitment & Conditions of Service) Rules 2016*, as amended from time to time, in the following manner:

Entry No. (26) of the Schedule-A to the Jammu and Kashmir Ministerial Staff of Subordinate Courts (Recruitment and Conditions of Service) Rules 2016 is re-casted as under:

Entry at	Category	Grade	Jammu	Kashmir	Total No. of Posts	Cadre
S. No. 26	Driver Grade-II	19900-63200	17	24	41	District

By order.

(Shahzad Azeem)
Registrar General

No: 57872-900 of 2024/RG/NG Dated 23-12-2024

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu. This is in reference to his communication No. 1664/PSY-13 dated 11-12-2024
2. Secretary to Hon'ble Mr. Justice _____
.... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Jammu
5. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs, Civil Secretariat, Jammu
6. Director J&K Judicial Academy, Janipur, Jammu
7. Registrar Judicial, High Court Wing, Jammu/Srinagar
8. Registrar Computers (IT), High Court of J&K, Jammu
9. Registrar Recruitment, High Court Main Wing, Jammu
10. Director Finance, High Court Main Wing, Jammu
....for information.
11. CPC, e-Courts, High Court of J&K, Jammu for uploading the same on the official website of the High Court of J&K.
12. Manager, Government Press, Jammu for publication of the same in the next Government Gazette.
13. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
14. Order file.

(Shahzad Azeem)
Registrar General

40 B 7/12/24
22/12/24